

NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/139/ (IB)/2017

NAME OF THE PETITIONER(S)

: BULDANA URBAN CREDIT CARE PVT LTD

NAME OF THE RESPONDENT(S)

: VINKEM LABS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) G. SHANTHI MEGNIKSHI for Respondent for Mrs. k. SUMATHIE Vinkern Labs Ltd., 2. A. M. IZANGO COUNTER I FOR

COUNTEL FOR PETITIONER

ORDER

Counsel for petitioner present. Counsel for respondents present. Counsel for petitioner has filed additional typeset of documents, furnishing a copy to the other side. Counsel for respondents also filed additional type set of documents and furnished a copy to the other side. Time extended at request of both parties to file their objections. Put up on 20.06.2017 at 2.30 P.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)